Written

AZAD): (a) and (b) Some Associations/Organisations of displaced persons/repatriates approach the Department of Rehabilitation from time to time, generally making proposals in respect of some specificitems of rehabilitation assistance for the migrants/repatriaics concerned. Necessary action is taken on their representations in consultation with the State Governments concerned. In the absence of any specific reference to any particular Association/ Organisation, time and labour involved In compiling information in respect of representations that may have been received by the Department from such Associations during any particular period are not likely to be commensurate with the result likely to be achieved.

(c) Information in regard to the details of the policy of the Government in the matter of relief/rehabilitation assistance to migrants and repatriates etc.. and the progress of various rehabilitation measures, is contained in the Annual Report of the Department of Rehabilitation for the year 1968-69.

DAMAGE TO RAM CROPS DUE TO RAINS

616. SHRI GANESHI LAL CHAUDHARY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the rabi crops were damaged due to rains in the months of Februarv and March, 1969;

(b) if so, the names of the States where the crops were affected and the extent to which the crops were damaged; and

(c) what is the overall effect of this damage on the food situation in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY HFYELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) No, Madam. (b) and (c) Do not arise,

CODF OF BRO\DCASTS ON A.I.R.

lo Questions

617. SARDAR HARCHARAN SINGH DUGAL: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to stale:

(a) whether any fresh consultations have recently taken place between the Central Government and the State Governments on the Code of Broadcasts on the All IndiaTRadio; and

(b) if so, the details of the discussions held in the matter and the conclusions arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) No, Madam.

(b) Does not arise.

618. [Transferred to the l\$th May, 1969.]

TV SETS TO MEMBERS OF PARLIAMENT

191. SARDAR NARINDAR SINGH BRAR: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether Government have de cided to supply TV sets to Members of Parliament on outright purchase basis;

(b) if so, the number of Members of Parliament who have expressed their desire to purchase the same; and

(c) the time by which the TV sets will be delivered to them?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING

Transferred from the 30th April, 1969.